

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-657/ND/2021

IN THE MATTER OF:

Manish Aneja & Ors.

....Applicant

V/s.

Revital Reality Pvt. Ltd

....Respondent

SECTION

U/s 7 IBC

Order delivered on 02.11.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI AVINASH K. SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Aditya Parolia, Adv. Piyush Singh, Adv. Aditi Sinha, Adv. Tanya Kanojia

For the Respondent :

ORDER

Issue notice upon the respondents by all modes including the Email-ID of the respondents. Affidavit of service be filed within a week from today.

Reply be filed within 2 weeks from the receipt of the notice. Rejoinder, if any, be filed within a week from the date of receipt of the reply. List the matter on **10.12.2021**.

Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)